MR. CHAIRMAN: But his question is not about the diploma-holder who is employed, but a diploma-holder who is seeking employment, who is yet unemployed.

AN HON. MEMBER: Recognition withdrawn will not be respected.

SHRI D. P. KARMARKAR: I could not say anything on that point.

*44. [For answer, vide cols. 154-58 supra.]

*45. [The questioner (Shrimati Savitry Devi Nigam) was absent. For answer, vide col. 188 infra.]

EXPORT OF GRAM DAL FROM RAJASTHAN

*46. SHRI JUGAL KISHORE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are aware that gram is supplied to millers in Rajasthan, Sangaria and Ganganagar mandis at the rate of Rs. 11 or so per maund and the millers are exporting gram dal outside Rajasthan at the rate of Rs. 23 or so per maund and thus derive huge profits; and

(b) if so, what steps Government are taking to stop this huge profiteering by the millers?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) and (b). The millers of Sriganganagar district of Rajasthan have been permitted to export monthly a small quantity of gramdal. This quota has been fixed on the basis of the average monthly exports made by the dal mills during the period of 12 months ending on March 31, 1958, prior to the imposition of ban on the export of gram and gram products from this district. The millers are purchasing gram from the open market and selling the gram dal at the prevailing market rates in the consuming areas.

It has since been decided to withdraw the restriction on the export of gram from the Bikaner Division of Rajasthan. SHRI JUGAL KISHORE: May I know how many millers in Rajasthan are supplied gram for their mills and since when?

SHRI A. M. THOMAS: The total quantity that has been exported as per quotas granted by the State Government comes only to 1,170 tons.

SHRI A. P. JAIN: Per month.

SHRI JUGAL KISHORE: Was any representation made by traders of these mandis for non-supply of gramto those mills?

SHRI A. M. THOMAS: We are not bound to supply grams to those mills. They purchase in the local market and then convert them into dal and then export.

SHRI JUGAL KISHORE: May I know at what rate the gram dal is exported to Madras?

SHRI A. M. THOMAS: We are not aware of the prices.

SHRI B. K. P. SINHA: May I know if Government are aware that Ganganagar is on the borders of Punjab and from Ganganagar, there is large-scale smuggling of this gram dal into Punjab and from there it is exported and therefore the limit set on the export from Ganganagar is being violated?

 S_{HRI} A. M. THOMAS: This question is only of academic interest now because we have decided to remove the ban.

हाथरस शहर में रेलवे लाइन

*४७. श्री नवाब सिंह चौहान ः क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मिलों के काम के लिये हाथरस शहर में लगाई गई एक रेलवे लाइन बहुत काल से बेकार पड़ी है ; और

(ख) क्या इस लाइन को हटा लेने के लिय सरकार को कुछ शिकायतें प्राप्त हुई है ग्रौर यदि हा, तो उन पर क्या कार्यवाही की गई है ? [RAJYA SABHA]

to Questions

+[RAILWAY LINE IN HATHRAS CITY

*47. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a railway line, laid for the use of mills in Hathras City, has been lying idle for a long time; and

(b) whether Government have received any complaints suggesting removal of this line and if so, what action has been taken thereon?]

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) Yes, and the matter is under examination.

ै्रिल उपमंत्री (श्री एस० वी० रामस्वामी) : (क) जी हां ।

(ख) जी हां और इस मामले की जांच की जा रही है ।]'

श्वी नयाब सिंह चौहान : कब तक यह इग्जामिनेशन रहेगा ? उसकी जो रेल्स ह उनको लोग उखड़े लिये जा रहे है ग्रौर क्या यह भी पता है कि उसकी वजह से लोग ग्रयपने वाटर पाइप्स को इधर से उधर नहीं ले जा सकते हैं ग्रौर इलेक्ट्रिक लाइन पास नहीं हो सकती है इसलिय कब तक यह चीज पूरी हो जायगी है?

SHRI S. V. RAMASWAMY: The point is this. It has got a long history. It has been there unused for the past fifteen years. Then in 1958 the U. P. State Government said that this might be dismantled and then the land handed over to the local municipality so that a by-pass road might be laid. Now the railways have decided to dismantle it and offer the land to them provided the market price is paid. The State Government have not replied anything to that. In the meantime certain oil millers association, Hathras, and the Indian Iron

 Industries, Hathras, they say it had better be retained and that they will make use of it. Both are now under consideration.

श्री नवाब सिंह चौहान : कब तक इस पर फाइनल डसीजन हो जायगा ?

SHRI S. V. RAMASWAMY: As long as it is necessary to examine it.

DEMONSTRATION BY THE WORKERS' UNI-ON OF THE INDIAN AIRLINES CORPORATION

*48. MOULANA M. FARUQI: Will the Minister of TRANSPORT AND COMMUNI-CATIONS be pleased to state:

(a) whether the Workers' Union of the Indian Airlines Corporation staged a demonstration recently in front of the Parliament House;

(b) if so, what were their demands; and

(c) what is the attitude of Government in respect of those demands?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) Yes, Sir.

(b) Provision of housing accommodation or payment of House Rent Allowance.

(c) The Indian Airlines Corporation is having the matter under examination.

مولانا ایم - فاروقی : کیا آنریبل مدستر یه بتائینگے که کلیریکل استاف کے لئے اس وقت کتائے کوارتر آپ کے یہاں موجود ہیں اور کتائے کی ضرورت ہے -

†[मौलाना एम० फारूकी : क्या ग्रान-रेबिल मिनिस्टर यह बतायेंगे कि क्लैरिकल स्टाफ के लिय इस वक्त कितने क्वार्टर ग्रापके यहां मौजुद हैं ग्रीर कितने की जरूरत है ?]

श्री ग्रहमद मोहिउद्दीन ः यह पूरा सवाल एयरलाइन्स कारपोरेशन के जेरे गौर है ग्रौर मेरे लिये यह बताना मुझ्किल है कि कितने क्वार्टर्म की जरूरत होगी ।

‡[] Hindi transliteration.